

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

STARRED QUESTION NO:350
ANSWERED ON:30.04.2012
PENDING CASES IN EPF
Mahajan Smt. Sumitra

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the total number of cases of Employees' Provident Fund (EPF) pending for settlement during the last three years and the current year, State-wise;
- (b) the reasons for the pendency;
- (c) the action taken for the speedy disposal of pending claims alongwith the outcome thereof;
- (d) whether the Government proposes to review the working of EPF Organisation; and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

- (a) to (e): A statement is laid on the Table of the House.